

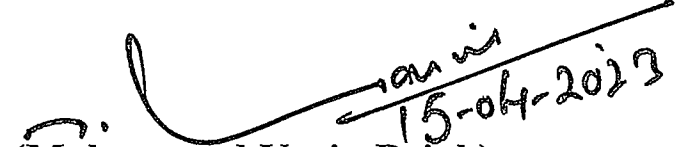
High Court of Jammu & Kashmir and Ladakh at Jammu
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

NOTIFICATION

No: 840 of 2023 -RG/LP Dated: 15/04/2023

It is hereby notified that Shri Farooq Ahmad Bhat S/O Shri Habibullah Bhat R/O Khrim Anantnag, A/P Nishat Ishber, Srinagar has surrendered his Certificate of Enrollment as an Advocate to this Registry. Therefore, his Certificate of Enrolment bearing No.1980/99 dated 17.05.1999 is kept in abeyance.

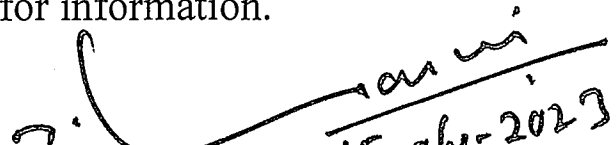
By Order.


(Mohammad Yasin Beigh)
Registrar (Adm.)

No: 19487-95/RG/LP Dated: 15/04/2023

Copy to the: -

1. Registrar Judicial, High Court Wing Srinagar.
2. Principal District & Sessions Judge, Anantnag/Srinagar.
3. Secretary, Bar Council of India, New Delhi.
4. President, J&K High Court Bar Association, Srinagar
5. President, District Bar Association, Anantnag.
6. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
7. CPC e-Courts High Court of J&K and Ladakh, Jammu for uploading on the official website.
8. Shri Farooq Ahmad Bhat S/O Shri Habibullah Bhat R/O Khrim Anantnag, A/P Nishat Ishber, Srinagar for information.


Registrar (Adm.) 15-04-2023